

S.No.2

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
SPECIAL BENCH**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
20-01-2023 AT 02:30 PM**

IA (IBC) 90/2023 in CP(IB) No. 11/10/HDB/2017
U/s 10 of IBC, 2016

IN THE MATTER OF:

Kamineni Steels & Power India Pvt Ltd

...Petitioner

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. K.K SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (IBC) 90/2023

Ld. Counsel Shri. Raja Shekar Rao Salvaji for the Applicant and Ld. Liquidator Shri. R Ramakrishna Gupta present.

Matter adjourned to 23.01.2023.

It is represented that IA No.241/2020 in this matter has not been listed for so long. Therefore, the prayer has been made to list the same along with the IA (IBC) 90/2023. Registry is directed to list IA No. 241/2020 along with present IA on the next date of hearing.

Let both the IAs be called on 23.01.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)